

Switzerland and Germany. However, because of concern regarding the genetic stability and safety of live vaccines only inactivated products are recommended as candidate vaccine.

(c) Research conducted has resulted development of new anti-rabies tissue culture anti-rabies vaccine in some developed countries which are effective safe and non-reactogenic and requires lesser number of doses. Pasteur Institute of India, Coonoor have started production of tissue culture anti-rabies vaccine, which is undergoing various standardisation.

(d) The Government have considered a proposal for live attenuated vaccine as a bait for the immunisation of stray dogs but did not agree to the proposed method. There is no other proposal under consideration at the moment.

[Translation]

Environmental clearance to college building in Pithoragarh District (U.P.)

5136. SHRI HARISH RAWAT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of times the proposals for the Construction of college building in Pithoragarh district of Uttar Pradesh have been received for environmental clearance under the Forest (Conservation) Act, 1980 and the dates on which the proposal has been received and the reasons for not clearing the proposal;

(b) whether Government are aware that there is great discontentment among the people due to non-construction of the college building; and

(c) if so, the time by which clearance would be granted for the construction of the said college building?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) Two proposals for College building construction, one for Govt. College, Berinag and another for

Swami Vivekanand Govt. College, Lohaghat, in Pithoragarh district were received on 5.10.82 and 13.4.82 respectively. The policy of the Govt. is not to permit diversion of forest land for construction of buildings unless inevitable, keeping in view the deteriorating environment. Both the proposals have accordingly been rejected. Government believe that it should be possible for the State Government to provide non-forest land for this purpose.

(b) No, Sir.

(c) Does not arise.

[English]

Karur-Dindigul-Tuticorin Project

5137. SHRI KADAMBUR JANARTHANAN: Will the Minister of RAILWAYS be pleased to state:

(a) the amount spent so far in the Karur-Dindigul-Tuticorin broad gauge railway line project;

(b) whether this project is planned to be completed within the Seventh Five Year Plan period; and

(c) if not, the reasons therefor and the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Expenditure upto 3/87 is Rs. 40.18 crores and outlay for 1987-88 is Rs. 5.53 crore.

(b) and (c). Parallel B.G. line between Tirunelveli and Milavittan has been commissioned for goods traffic. The new line between Karur and Dindigul is expected to be commissioned during the Seventh Plan, subject to availability of funds. Considering that over Rs. 72 crore are required for completion of the whole project, it will not be possible to commission the entire project in the Seventh Plan period. Planning Commission has been requested to increase the Plan outlay for New Lines.